

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 5th December, 2024

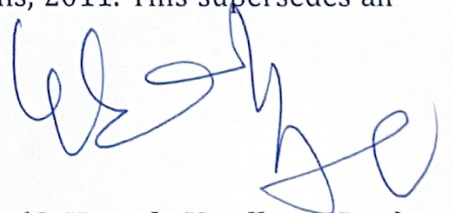
Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing for the area of Jurisdictions mentioned against their names, until further orders:

S. No.	Name & designation of officers	State/UT	Area of Jurisdiction
1.	Shri. Kumaresan Chandrasekar, Assistant Director(Tech.)	Karnataka 1 & Karnataka 2	All districts of Karnataka 1 (Bangalore Rural, Bangalore Urban, B.B.M.P, B.B.M.P East, B.B.M.P West, B.B.M.P North and B.B.M.P South) and Karnataka 2 (Bagalakote, Belgaum, Bellary, Bidar, Bijapur, Chamarajanagar, Chikkaballapura, Chickmagalur, Chitradurga, Dakshina Kannada, Davanagere, Dharwad, Gadag, Hassan, Haveri, HDMC, Kalaburagi, Kodagu, Kolar, Koppal, Mandya, Mysore, Raichur, Ramnagara, Shimoga, Tumkur, Udupi, Uttara Kannada, Vijay Nagar and Yadgir)
2.	Shri. Nilesh Madhukar Dhundale Assistant Director (Technical)	Madhya Pradesh	All districts of Madhya Pradesh
3.	Dr. Rajkumar Arjun Dagadkhair (Joint Director)	Gujarat West	All districts of Gujarat West (Amreli, Amreli Municipality, Bhavnagar, Botad, Devbhumi Dwarka, Gandhidham Municipality, Gir Somnath, Jamnagar, Junagadh, Morbi, Porbander, Rajkot, Rajkot Municipal Corporation, Surendranagar, Bhuj(Kutchh))
4.	Ms. Chetna Bhisle Assistant Director (Technical)	Goa, DD & DNH	All districts of Goa, Daman & Diu & Dadra & Nagar Haveli

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdiction.



(G. Kamala Vardhana Rao)
Chief Executive Officer

Copy to:

1. Regional Director, Southern Regional Office, FSSAI
2. Regional Director, Western Regional Office, FSSAI
3. Commissioners of Food Safety of all States / UTs
4. All Designated Officers / Central Licensing Authority / Officers concerned
5. CITO -with a request to upload the order on FSSAI Website.
6. HR Division/ Training Division, FSSAI HQ
7. Guard File of Regulatory Compliance Division.